

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 900
ANSWERED ON 09.02.2024

IMPLEMENTATION OF FAME-II INDIA SCHEME

900. SHRI LAHAR SINGH SIROYA:

Will the Minister of Heavy Industries be pleased to state:

- (a) the current status and progress in the implementation of Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in (FAME-II India) scheme;
- (b) the allocations made to States under this scheme during each of the last five years;
- (c) the timeline for implementation of the FAME-II India scheme; and
- (d) the steps taken by Government to ensure a stable policy framework and road map for sustainable development of Electric Vehicle Industry in the country?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a)&(b): Sir, the Ministry of Heavy Industries formulated Faster Adoption and Manufacturing of Electric Vehicles in India Phase II (FAME India Phase II) Scheme for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore, which was further enhanced to Rs. 11,500 crore. This phase mainly focuses on supporting electrification of public & shared transportation, and aims to support through demand incentive 7090 eBuses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported under the Scheme.

Under phase-II of FAME India Scheme, 13,63,266 no. of electric vehicles amounting to Rs. 5854.00 Cr. (approx.) have been sold by the electric vehicle manufactures to consumers as on 07.02.2024 (as per <http://fame2.heavyindustries.gov.in/dashboard.aspx>).

The details of sold electric vehicles category wise are as under:

Sl. No.	Wheeler Type	Total No. of Vehicle
1.	2 wheeler	1204539
2.	3 wheeler	141650
3.	4 wheeler	17077
Total		13,63,266

Further, MHI sanctioned 6862 electric buses to various cities/STUs/State Government entities for intracity operations. Out of 6862 e-buses, 4283 e-buses have been supplied to STUs as on 06.02.2024.

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The Ministry of Heavy Industries sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs. Out of these charging stations, 148 Electric Vehicle charging stations are constructed and operational.

Ministry of Heavy Industries has also sanctioned Rs. 800 Cr. as capital subsidy to the three Oil Marketing Companies (OMCs) of the Ministry of Petroleum and Natural Gas (MoPNG) for establishment of 7,432 electric vehicle public charging stations.

(c): Sir, the FAME-II India scheme is being implemented for a period of five (05) years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore, which was further enhanced to Rs. 11,500 crore.

(d): Following steps have been taken by the Ministry of Heavy Industries for adoption of electric vehicles in the country:-

- i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of 5 years w.e.f. 01st April, 2019 with an outlay of Rs. 10,000 Crore which further enhanced to Rs. 11,500 Crore.
- ii. Production Linked Incentive (PLI) scheme, 'National Programme on Advanced Chemistry Cells (ACC) Battery Storage': The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.
- iii. Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry: The Government on 15th September, 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.

Further, following initiatives have also been taken up by the Government of India to increase the use of electric vehicles in the country:-

- i. GST on electric vehicles and chargers/charging stations for electric vehicles has been reduced to 5%.
- ii. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- iii. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.
